

From

The Principal District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F5(5) Spl. JM/2024/_____

Dated, Delhi the _____

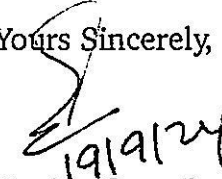
Sub: Appointment of Special Judicial Magistrates

Sir,

With reference to letter No. 5450/DHC/Gaz-IIB/G-8/Spl.JM/2024 dated 12.09.2024 and in continuation to office letter no. F 5(5)/Spl.JM/2024/1604 dated 17.09.2024, on the subject cited above, it is informed that Sh. Ravinder Kumar Pahuja and Sh. Om Parkash Nagpal, Special Judicial Magistrates have appeared before the undersigned and they have been administered the requisite Oath of allegiance to the Constitution of India.

Their Oath of allegiance to the Constitution of India, along with Joining Reports are enclosed herewith.

Yours Sincerely,


(Sanjay Garg-I)

Principal District & Sessions Judge (HQs),
Delhi

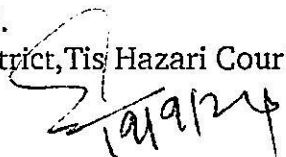
Encls. As above

No. F5(5)/Spl. JM/2024/_____

Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration Branch-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English).
2. The Chairperson, Delhi Judicial Academy, Dwarka, New Delhi.
3. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
4. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
5. The Commissioner, East Delhi Municipal Corporation, Patpar Ganj Industrial Area, Delhi.
6. The Chairperson, NDMC, Palika Kendra, New Delhi.
7. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.


Principal District & Sessions Judge (HQs),
Delhi